

To

1. Ms. Divya Mishra, Chief Judicial Magistrate, Bokaro.
2. Ms. Lucy Sosen Tigga, A.C.J.M-cum-Civil Judge (Sr. Div.)-I, Bokaro.
3. Mr. Ravi Kumar Bhaskar, Civil Judge (Sr. Div.)-cum-J.M., Bokaro.
4. Mr. Vishal Gaurav, A.C.J.M-cum-Civil Judge (Sr. Div.)-I, Bokaro (Bermo at Tenughat).
5. Mr. Binod Kumar, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Chaibasa.
6. Mr. Binay Kumar Lal, Chief Judicial Magistrate, Chatra.
7. Mr. Kamal Ranjan, Civil Judge (Sr. Div.)-cum-J.M., Chatra.
8. Mr. Milan Kumar, Civil Judge (Sr. Div.)-cum-J.M., Chatra.
9. Mr. Sanjay Singh Yadav, Civil Judge (Sr. Div.), Daltonganj.
10. Mr. Ananda Singh, Chief Judicial Magistrate, Daltonganj.
11. Mr. Sandeep Nishit Bara, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Daltonganj.
12. Mr. Parmanand Upadhyay, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
13. Mr. Manoj Kumar Prajapati, Chief Judicial Magistrate, Deoghar.
14. Mr. Sanjit Kumar Chandra, A.C.J.M-cum-Civil Judge (Sr. Div.)-I, Deoghar.
15. Mr. Deepak Kumar, Civil Judge (Sr. Div.)-cum-J.M., Deoghar.
16. Mr. Alok Marandi, Civil Judge (Sr. Div.)-cum-J.M., Deoghar.
17. Ms. Moumita Guin, Civil Judge (Sr. Div.)-cum-J.M., Deoghar.
18. Mr. Amit Kumar Vaish, A.C.J.M-cum-Civil Judge (Sr. Div.)-I, Deoghar (Madhupur).
19. Ms. Arti Mala, Chief Judicial Magistrate, Dhanbad.
20. Mr. Rajiv Tripathi, A.C.J.M-cum-Civil Judge (Sr. Div.)-I, Dhanbad.
21. Mr. Shivam Chaurasia, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
22. Mr. Rakesh Raushan, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
23. Ms. Santoshini Murmu, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
24. Mr. Bishwanath Bhagat, Chief Judicial Magistrate, Dumka.
25. Ms. Ritwika Singh, A.C.J.M-cum-Civil Judge (Sr. Div.)-I, Dumka.
26. Mr. Kumar Vipul, Chief Judicial Magistrate, Garhwa.
27. Ms. Sangita, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Garhwa.
28. Ms. Veena Kumari, Civil Judge (Sr. Div.)-cum-J.M., Garhwa.
29. Mr. Arbind Kachchap, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Garhwa (Nagar Untari).
30. Md. Naeem Ansari, Civil Judge (Sr. Div.)-cum-J.M., Giridih.
31. Mr. Saurav Kumar Gautam, Chief Judicial Magistrate, Giridih.
32. Ms. Kumari Nitika, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Giridih.
33. Mr. Daya Ram, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Godda.
34. Mr. Arjun Saw, Chief Judicial Magistrate, Godda.
35. Mr. Remi Praphul Baa, Civil Judge (Sr. Div.)-cum-J.M., Godda.
36. Mr. Manoranjan Kumar No. II, Chief Judicial Magistrate, Gumla.
37. Mr. Parth Sarthi Ghosh, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Gumla.
38. Mr. Sindhu Nath Lamay, Chief Judicial Magistrate, Hazaribagh.
39. Ms. Avanika Gautam, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Hazaribagh.
40. Ms. Shikha Rani Tigga, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
41. Mr. Sushil Kumar Pingua, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh (U.O.T).
42. Mr. Chandra Bhanu Kumar, Chief Judicial Magistrate, Jamshedpur.
43. Ms. Saudamini Singh, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-Spl. Judge Eco. Offences, Jamshedpur.
44. Mr. Ravi Shanker Pandey, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
45. Mr. Mayank Maliyaz, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
46. Mr. Pawan Kumar No. II, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
47. Mr. Anil Kumar III, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
48. Ms. Sushila Soreng, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Jamshedpur (Ghatshila).
49. Mr. Kusheshwar Sinku, Chief Judicial Magistrate, Jamtara.
50. Mr. Bishwanath Oraon, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Jamtara.

53. Mr. Manoranjan Kumar No. III, A.C.J.M.-cum-Civil Judge (Sr. Div)-I, Koderma.
54. Md. Abdul Naseer, Chief Judicial Magistrate, Latehar.
55. Mr. Shashi Bhushan Sharma, A.C.J.M.-cum-Civil Judge (Sr. Div)-I, Latehar.
56. Mr. Chandan, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Lohardaga.
57. Ms. Shilpa Murmu, Chief Judicial Magistrate, Pakur.
58. Mr. Vishal Majhee, A.C.J.M.-cum-Civil Judge (Sr. Div)-I, Pakur
59. Mr. Manoj Kumar Ram, Chief Judicial Magistrate, Ramgarh.
60. Mr. Sandeep Kumar Bertam, A.C.J.M.-cum-Civil Judge (Sr. Div)-I, Ramgarh.
61. Mr. Krishna Kant Mishra, Chief Judicial Magistrate, Ranchi.
62. Ms. Archana Mishra, A.C.J.M.-cum-Civil Judge (Sr. Div)-I, Ranchi.
63. Ms. Ruchi Dayal, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
64. Mr. Digvijay Nath Shukla, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
65. Mr. Kumar Saurav Tripathi, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
66. Mr. Shambhu Mahto, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
67. Mr. Ram Kumar Lal Gupta, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
68. Mr. Shera Samson Turkey, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
69. Mr. Praveen Oraon, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
70. Mr. Walter Bhengra, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
71. Mr. Dharmendra Kumar, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Sahebganj.
72. Mr. Tarkeshwar Das, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Sahebganj (Rajmahal).
73. Ms. Kavitanjali Toppo, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Seraikella Kharsawan.
74. Mr. Ravi Prakash Tiwari, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Seraikella Kharsawan (Chandil).
75. Mr. Manish Kumar Singh, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Simdega.

Sub.:- Nomination of Judicial Officers for attending Two days **Refresher Training Programme on Criminal Trial for C.J.M., A.C.J.M. & Civil Judge (Sr. Div.)** having power of **Judicial Magistrate (R-17)**, (70-75 Participants) scheduled to be held on **16th – 17th March, 2024**.

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid training Programme scheduled to be held on **16th – 17th March, 2024** at **Judicial Academy Jharkhand, Ranchi**.

The arrangement for the stay of the nominated outstation officers will be made in Hostels of Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi **from the evening of preceding day of the training Programme till the evening of concluding day of the training Programme**. All the nominated officers have to **report at Academy for training Programme on or before 09:30 A.M. for registration, in proper dress**.

You are, therefore, directed to attend the aforesaid training Programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training Programme.

No individual request seeking permission to attend the Programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,

Sd/-Nikesh Kumar Sinha
Registrar (Administration)

Memo No. 1135 /Apptt.

Dated, Ranchi, the 07/03/2024

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 159/JAJ dated 06.02.2024/ all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

